

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 36813/2013

(Arising out of impugned final judgment and order dated
27/09/2013 in WC No. 626/2005 passed by the High Court Of
Judicature at Allahabad)

KRISHNA KUMAR & ANR

Petitioner(s)

VERSUS

RAJ BAHADUR
(with interim relief and office report)

Respondent(s)

Date : 12/09/2014 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR
HON'BLE MR. JUSTICE ARUN MISHRA

For Petitioner(s) Mr. Yash Pal Dhingra, Adv.

For Respondent(s) Mr. Ashok Kumar Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Not taken up.

(Parveen Kr. Chawla)
Court Master(Phoolan Wati Arora)
Assistant Registrar

Signature Not Verified

Digitally signed by
Parveen Kumar Chawla
Date: 2014.09.12
17:53:58 IST
Reason: